

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA No. 833/2016

IN THE MATTER OF:

M/s. ATM Credit Investment Pvt. Ltd.

.....PETITIONER

SECTION:

Under Section 391(2) & 394

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

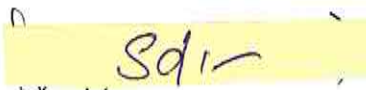
DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner :- Mr. Rajesh Aggarwal

For the Respondent :- Mr. Sonam Sharma,  
Mr. Ramesh Kumar, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, The matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 10<sup>th</sup> July, 2017.

  
R. VARADHARAJAN  
MEMBER (JUDICIAL)

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)